

at all. In the meantime, I shall examine this question. I do not think there is much scope for reduction in the price of kerosene. We are trying to reduce the price of HSD so that the temptation to use kerosene may disappear.

SHRI A. D. MANI: Is the Government aware that there is a certain measure of urgency about Government's decision on this subject, because Mr. T. T. Krishnamachari has justified the increase in duty on kerosene on the ground that it has been used as fuel by motor operators?

SHRI HUMAYUN KABIR: As I have already stated, Sir, the matter has been referred to the Indian Institute of Petroleum and also we are appointing the Oil Price Enquiry Committee which will report before the end of this year. The whole matter will be examined by that Committee.

MR. CHAIRMAN: Next question.

*202. [The questioner (Shri Deokinandan Narayan) was absent. For answer vide cols 1569-70 infra.]

राउरकेला इस्पात कारखाने के फोरमैनो का जर्मनी में प्रशिक्षण

*२०३. श्री राम सहाय : क्या इस्पात, खान और भारी इंजीनियरी के मंत्री यह बताने की कृपा करेंगे कि राउरकेला में काम करने वाले फोरमैनो के लिये दो वर्ष का प्रशिक्षण देने के लिये जर्मनी ने वजीफे देने का जो प्रस्ताव किया था, क्या वह वजीफे मिले और यदि हां, तो क्या फोरमैन प्रशिक्षण प्राप्त कर चुके हैं ?

†[TRAINING OF ROURKELA STEEL PLANT'S FOREMEN IN GERMANY

*203. SHRI RAM SAHAI: Will the Minister of STEEL, MINES AND HEAVY

†[] English translation.

ENGINEERING be pleased to state whether the German offer to award stipends to foremen working at Rourkela for a two year training course has materialised and, if so, whether the foremen have since received training?]

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): An offer from a German firm has recently been received for training of 2 foremen for blast furnace Department at Rourkela for a period of 1-2 years. The matter is under consideration.

†[इस्पात, खान और भारी इंजीनियरी के मंत्री (श्री सी० सुब्रह्मण्यम) : हाल ही में जर्मनी की एक फर्म ने राउरकेला के धमन भट्टी विभाग के २ फोरमैनो को १-२ वर्ष की अवधि के लिए प्रशिक्षण देना स्वीकार किया है। मामला विचाराधीन है।]

श्री राम सहाय : क्या मैं माननीय मंत्री जी से जान सकूंगा कि किस प्रकार का विषय प्रशिक्षण इनको दिया जाने का है ?

SHRI C. SUBRAMANIAM: Sir, this is for the practices in the use of blast furnace, particularly with regard to better utilisation of the blast furnace.

श्री राम सहाय : क्या इस प्रकार के शिक्षण का प्रबन्ध अपने भागतर्ष में नहीं है ?

SHRI C. SUBRAMANIAM: No, Sir. We do not have it.

SHRI B. K. GAIKWAD: May I know how many applications have been received and may I also know the place where this training will be given?

SHRI C. SUBRAMANIAM: Sir, the offer has been made by the G.H.H. West Germany. Therefore the training programme will be located there.

†[] Hindi translation.

The matter is still under consideration. We have not called for any applications yet.

श्री राम सहाय : भारतवर्ष में इस प्रकार का प्रशिक्षण कब तक हो सकेगा ?

SHRI C. SUBRAMANIAM: Various new developments are taking place and if we want to take advantage of the new developments we have to send people outside for training in this line. When we develop our own research and development then perhaps it will be possible for us to have the training programme here.

SHRI A. D. MANI: The hon. Minister has stated that an offer for training was under consideration. Am I to infer from this that the training which the German engineers give in Rourkela is not up to date and therefore it will be necessary to send the foremen abroad to brush up their experience?

SHRI C. SUBRAMANIAM: As I have already stated new developments are taking place in the use of blast furnaces and other techniques and therefore if we have to keep abreast of the developments which are taking place abroad we have to send our men abroad who are working in this line for training in the new techniques.

SHRI ARJUN ARORA: May I know when the offer was received and how long it has been under the consideration of Government? If, as the Minister says, new developments are taking place in West Germany and they will be useful for us, what is the hitch in accepting the offer?

SHRI C. SUBRAMANIAM: The offer was made only on the 2nd April 1964 and therefore it has not been long under consideration.

SHRI AKBAR ALI KHAN: Is there any programme before the Steel

Ministry for the training of these people in view of the further developments in steel industry?

SHRI C. SUBRAMANIAM: I want to inform the House that now the initial training programme is located inside the country and as far as possible we are not proposing to send anybody initially abroad but we propose to send persons with experience for the purpose of specialising in certain fields where training is not available within the country.

SHRI I. K. GUJRAL: Since the Government is now maintaining a register of Indian scientists and engineers who are abroad now, will the hon. Minister tell us how many persons experienced in this line are available abroad who have not yet been absorbed in industries in India.

SHRI C. SUBRAMANIAM: I am sorry I cannot give the exact figure just now.

SHRI BHUPESH GUPTA: May I know if the Government has any scheme with regard to the Rourkela steel plant for training Indian technical personnel so that after a definite period of time we need not keep the Germans who are here?

SHRI C. SUBRAMANIAM: Yes, Sir. We have put understudies for each German personnel here and we have got a phased programme of Indianising the entire technical management at Rourkela.

SHRI ARJUN ARORA: May I know if this training, if given, will be useful for and applicable to all the steel plants or will its utility be limited only to Rourkela?

SHRI C. SUBRAMANIAM: Sir, it is blast furnace training. It will be applicable to other blast furnaces also.

SHRI BHUPESH GUPTA: The hon. Minister spoke about understudies. We would like to know whether the Government has any definite scheme

of training within a given period of time and when we can expect that most of the technical personnel there would be Indianised. Can we have some definite idea?

SHRI C. SUBRAMANIAM: Sir, I am hoping that within the next eighteen to twentyfour months it would be possible to replace almost all the German personnel here. Even after that perhaps we may require a small team of German experts to continue there.

SHRI FARIDUL HAQ ANSARI: May I know whether any of these understudies have taken the place of the original incumbent up till now?

SHRI C. SUBRAMANIAM: Recently we reviewed the whole position and we reduced the number of German personnel from 265 to 220, dispensing with 45 persons. Therefore we are slowly and steadily replacing the Germans with Indians.

SHRI BHUPESH GUPTA: Very slow.

यूनेस्को का भारतीय राष्ट्रीय आयोग

*२०४. श्री भगवत नारायण भागवत : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) यूनेस्को के भारतीय राष्ट्रीय आयोग की सह-सदस्यता के लिये, जिसके लिए हाल में आवेदन मांगे गये थे, किस प्रकार की संस्थाएं आवेदन कर सकती हैं; और

(ख) कौन कौन सी संस्थाओं को आयोग का सदस्य बनाया गया है ?

†[INDIAN NATIONAL COMMISSION OF UNESCO

*204. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

†[] English translation.

(a) what kind of institutions are eligible for the associate membership of the Indian National Commission for UNESCO, applications for which have been invited recently; and

(b) which of the institutions have been made associate members of the Commission?]

शिक्षा मन्त्रालय में उपमन्त्री (श्री भक्त दर्शन) : (क) और (ख) विवरण सभा पटल पर रख दिया गया है ।

विवरण

(क) यूनेस्को से सहयोग के लिए भारतीय राष्ट्रीय आयोग के सह-सदस्य बनने के लिए किसी संस्था को निम्नलिखित शर्तें पूरी करनी चाहिए : (१) उसका स्वरूप गैर-सरकारी हो; (२) अपने कार्यक्रमों आयोग के अधिकार क्षेत्र के अन्तर्गत अखिल भारतीय आधार पर आयोजित करता हो और आयोग के उद्देश्यों की पूर्ति के लिए प्रभावशाली योगदान करने के लिए राजी हो; (३) यह इंडियन सोसायटीज रजिस्ट्रेशन एक्ट, १८६० के अन्तर्गत रजिस्टर हुई एक संस्था अथवा इंडियन कम्पनीज एक्ट, १९५६ के अन्तर्गत रजिस्टर हुई कोई कम्पनी अथवा उस समय लागू कानून के अन्तर्गत रजिस्टर हुआ कोई सार्वजनिक ट्रस्ट या आयोग के अधिकार क्षेत्र में आने वाली गतिविधियों में मुख्य रूप से लगी कोई गैरसरकारी संस्था अथवा केन्द्रीय/राज्य विधान के किसी अधिनियम के अन्तर्गत या केन्द्र/राज्य सरकार के किसी संकल्प के द्वारा स्थापित कोई स्वायत्त-शासी निकाय हो; (४) इसकी सदस्यता भारत के प्रत्येक नागरिक को बिना किसी जाति, धर्म तथा क्षेत्रीय भेदभाव आदि के खुली होनी चाहिए; (५) यह कम से कम तीन वर्ष से विद्यमान हो; (६) इसकी आर्थिक स्थिति मजबूत हो; और (७) केन्द्र अथवा राज्य सरकार की किसी सक्षम एजेंसी द्वारा इसके कार्य को संतोषजनक बतलाया गया हो ।